

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

RESTORATION APPLICATION NO.14 OF 2019

IN

COMPANY APPEAL(AT) NO.75 OF 2019

IN THE MATTER OF:

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

AND

CONTEMPT CASE NO. 18 OF 2019

IN

COMPANY APPEAL(AT) NO.75 OF 2019

IN THE MATTER OF:

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

For Appellant:- Mr. Abhijeet Sinha, Mr. Samir Malik and Ms Nikita Choukse, Advocates.

For Respondents: - Mr. Raghenth Basant and Mr. Mithun Verghis, Advocates.

ORDER

03.09.2019 - In view of the submissions made by the learned counsel for the Respondents that he has received copy of the rejoinder only yesterday in the evening, let the matter be posted for hearing on **11th September, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN